

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 288 OF 2016 IN DFR NO. 1084 OF 2016

Dated: 23rd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Birla Textile Mills & Ors.

.... Appellant (s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Rihke Singhal

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 26.05.2016. Dasti in addition is permitted. List the matter on **26.05.2016**.

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**